

oil cake/oil cake meal and mustard oil cake/oil cake meal from basic custom duty upto 31st March, 2013, along with Explanatory Memorandum. [Placed in Library. *See* No. L.T. 7151/15/12] ...(*Interruptions*)...

### **Notifications of the Ministry of Urban Development**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : Sir, I lay on the Table, under sub-section (3) of Section 44 of the Metro Railways (Construction of Works) Act, 1978, a copy each (in English and Hindi) of the following Notifications of the Ministry of Urban Development:—

- (1) S.O. 1250 (E), dated the 30th May, 2012, constituting an Advisory Board for Metro Railways under Metro Railways (Construction of Works) Act, 1978. [Placed in Library. *See* No. L.T. 7191/15/12]
- (2) G.S.R. 408 (E), dated the 30th May, 2012, publishing the Advisory Board for the Metro Railways (Transaction of Business) Rules, 2012. [Placed in Library. *See* No. L.T. 7121/15/12] ...(*Interruptions*)...

#### **I. Report (2009-10) of National Human Rights Commission.**

#### **II. Memorandum of Action Taken on Annual Report (2009-10) of NHRC, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : Sir, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993:—
  - (a) Annual Report of the National Human Rights Commission, New Delhi, for the year 2009-10.
  - (b) Memorandum of Action Taken on the Annual Report of the National Human Rights Commission, New Delhi, for the year 2009-10.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 7123/15/12] ...*(Interruptions)*...

**Report of CAG for the year ended on March, 2012 (Performance Audit)  
Department of Atomic Energy**

SHRI NAMO NARAIN MEENA : Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2012: No.9 of 2012-13: (Performance Audit) - Union Government — Department of Atomic Energy — on Activities of Atomic Energy Regulatory Board. ...*(Interruptions)*... [Placed in Library. *See* No. L.T. 7142/15/12]

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**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON DEFENCE**

SHRI AVINASH RAI KHANNA (Punjab) : Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Sixteenth Report of the Department-related Parliamentary Standing Committee on Defence on the subject 'Critical Review of Functioning of Sainik Schools' relating to the Ministry of Defence. ...*(Interruptions)*...

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**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

SHRI M.P. ACHUTHAN (Kerala) : Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Thirty-fifth Report of the Department-related Parliamentary Standing Committee on Information Technology (2011-12) on Action Taken by the Government on the recommendations/observations of the Committee contained in their Twenty-fifth Report (Fifteenth Lok Sabha) on 'Disbursement of Wages to Labourers Under Mahatma Gandhi National Rural Employment Guarantee Act by Post Offices' relating to the Ministry of Communications and Information Technology (Department of Posts). ...*(Interruptions)*...